

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 27th day of July 2018

Original Application No. 330/00148 of 2015

Hon'ble Mr. Gokul Chandra Pati, Member (A)

R.P. Valmiki

...Applicant

By Adv : Shri D.C. Dwivedi (absent)

V E R S U S

Union of India and others

...Respondents

By Adv: Shri N.P. Shukla (absent)

O R D E R

List revised. None for the parties.

2. On previous occasion i.e. 13.03.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

(Gokul Chandra Pati)
Member (A)

/pc/